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Title: Need to allocate additional power from the unallocated share of NTPC stations to Orissa.

SHRI BRAJA KISHORE TRIPATHY (PURI): Hon. Speaker, Sir, I would like to raise a very important matter through you.

The coal-producing States are suffering a lot. Orissa is the first State in the country to undertake a comprehensive reforms in the power sector since 1995. But due to faulty policy of the Government of India, it is now deprived of the benefit of incentive of the Accelerated Power Development and Reforms Programme and it has sustained substantial losses during both Tenth Five Year Plan as well as during the lapsed period of the Eleventh Five Year Plan. For the last ten years, Orissa being the surplus State is providing power to other needy States. But, now as there is accelerated growth in the industrialisation of the State, it is facing the problem of inadequate availability of power.[\[MSOffice18\]](#)

The Government of Orissa has requested the Ministry of Power for additional allocation of power from the unallocated share of NTPC stations and requested for implementation of comprehensive inter-State evacuation plan. All coal-based States including Orissa are adversely affected due to the effect of environment on account of ash for mining and consumption of coal for generation of electricity, due to loss of forest, pollution of water bodies and displacement and rehabilitation problems.

Hence, the Union Government should concede the demand for power from pithead-based stations and also impose a certain levy on generation of electricity and pass on the benefit to the relevant States or may consider authorizing the State Government to collect and retain the same.

Sir, at the moment, there is no provision for the power generating States to get any revenue. However, they are adversely affected owing to pollution.

MR. SPEAKER: Shri Tripathy, you have made your point.

SHRI BRAJA KISHORE TRIPATHY (PURI): Secondly, the State of Orissa is suffering because it has accepted the power reforms. The Government in one way is requesting the States to go in for reforms but those States who have accepted the reforms are deprived of the benefit. The Government of India is implementing a dual policy. So, I would like to request that the Government should consider all these things and help the State of Orissa and other coal bearing States.